

मैंने यह कहा है कि वहाँ पर एक श्रुप है जो यह सब कर रहा है।

Before I answer this question, I would like to protest about the allegation made by the hon. Member, Shri Kanwar Lal Gupta, against the Defence Minister and myself. It is very wrong to say that we know of such things happening and yet, we are doing nothing...*(Interruptions)* I would appeal to all hon. members that, if they get any information like this, which concerns the national interest, they should come to the Minister concerned; they should immediately go to the concerned person or to me to let us know, so that we can look into it.

श्री कंवर लाल गुप्त : आरोप सही लगाये हैं, गलत नहीं लगाये हैं।

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, मैं इस का विरोध करता हूँ कि मेम्बरों को किसी बात का पता लगे, तो वह सदन में न कह सकें। यह सरकार की जिम्मेदारी है कि वह...*(व्यवधान)*

SHRI SHEO NARAIN : It was his primary duty to inform the Prime Minister. They want to get cheap popularity here.

MR. SPEAKER : Order, order.

What the Prime Minister has said is that it is not that you have no right. Every member has got the right to take it on the floor of the House. She says, it is a serious matter, it is not a Party thing or any such thing. She only says, "Could you not inform us so that we can inquire into it and give you the information and save the situation if there is something seriously wrong".

SHRI NATH PAI : Throw some light on it. You in your judgment silenced Mr. Kanwar Lal Gupta from proceeding with the matter, and we accepted that. But the Prime Minister has now resurrected the matter which you had already asked us to close. I am glad about it...*(Interruptions)*

Both the Prime Minister and her colleague said that we should not have

tried to highlight it on the floor of the House. You, Sir, have opined that it being a serious matter, we ought to have written to her. I do not know under what procedure we have to write.

MR. SPEAKER : After all, we are all interested in the nation ultimately.

SHRI NATH PAI : Does it mean that we are to raise only trivial matters here and raise the serious matters privately with them ?

MR. SPEAKER : The rules permit hon. Members to take them up here. There are absolutely no two opinions about it.

SHRI NATH PAI : We refuse to communicate to them. We shall raise everything which is in the interests of the country only on the floor of the House.

MR. SPEAKER : Next question.

SHRI R. D. BHANDARE : I also want to seek some guidance from you. In the interests of the country, if any information comes to the knowledge of a Member, is it not his duty to inform the hon. Ministers ?...

SHRI NATH PAI : We do not trust these Ministers. We shall not communicate to them, but shall raise it in the House.

SHRI R. D. BHANDARE : I certainly agree that he has got the right to raise it. There is no doubt that it is the right of a Member to raise it. I do not dispute that right. But at the same time, in the interests of the security, integrity and sovereignty of the country it is the duty of every Member to inform the Ministers of it.

### राष्ट्रीय छात्र सेना दल

\*1411. श्री रघुवीर सिंह शास्त्री : क्या रक्षा मंत्री यह तथाने की कृपा करेंगे कि :

(क) क्या सरकार ने कालेजों और विश्व-विद्यालयों में राष्ट्रीय छात्र सेना-दल का प्रशिक्षण देविष्क करने की कोशिसा करने का निर्णय किया है ; और

(ख) क्या ऐसा निर्णय करते समय सरकार ने चीन और पाकिस्तान के खतरे को ध्यान में रखते हुए तीसरी सुरक्षा पंक्ति के रूप में राष्ट्रीय छात्र सेना-दल की उपयोगिता का विचार किया था ?

**THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) :** (a) and (b). It is proposed to give college boys an option to join one of three alternatives namely, the NCC under the Ministry of Defence or the National Service Corps or the National Sports Organisation under the Ministry of Education, details of which are being worked out. It is estimated that the numbers who would opt for NCC under this proposal would be adequate from the defence point of view.

**श्री रघुवीर सिंह शास्त्री :** श्रीमान्, इस समय यह राष्ट्रीय छात्र सेना-दल का प्रशिक्षण लगभग 2500 कालेज और 5000 स्कूलों में चल रहा है और इसको आप एच्छिक बना रहे हैं तो मैं जानना चाहता हूँ कि इन संस्थाओं में क्या यह प्रशिक्षण चालू रहेगा और इसके साथ ही साथ इस विभाग में जो असैनिक कर्मचारी लगे हुये हैं उनका भविष्य क्या होगा, उनको आप जगहें देंगे वा पुरानी जगहों पर उनको भेजेंगे ?

**SHRI M. R. KRISHNA :** For some time, the NCC was a compulsory subject in all the colleges. Now, in order to give the boys the option to choose one of the three schemes, the Education Ministry wanted two other schemes to be introduced. As for the employment of the people who have been working in the NCC, they will be there because two additional schemes have come and for these schemes also we need officers who have already trained the boys. The NCC number has been reduced in order to give them intensive training, defence-oriented, and to make them really more useful for defence purposes.

**श्री रघुवीर सिंह शास्त्री :** श्रीमान्, यह मुहकमा भी सरकार के अन्य मुहकमों की तरह फिल्लखर्ची, भ्रष्टाचार और गोलमाल के लिये बढ़ता ही गया है तो मैं मंत्री महोदय से

पूछना चाहता हूँ कि जब आप उस स्कीम को करटेल कर रहे हैं तो इस मुहकमे में जो... बुराइयाँ हैं, भ्रष्टाचार, फिल्लखर्ची और गोलमाल की, उनको रोकने के लिये भी कोई ठोस कार्यवाही करेंगे ?

**SHRI M. R. KRISHNA :** In regard to the expenditure on the NCC, the State Governments are very effectively represented. Whatever expenditure is incurred is incurred on the instructions of the Centre and the State Governments. The principals of the colleges are also actively associated with it. There is very little chance of any fraud in these institutions.

**SHRI SRADHAKAR SUPAKAR :** May I know whether any minimum percentage or ratio of the NCC to the two other schemes will be fixed? Since the National Service Corps and the National Sports Organisation have not yet been finalised and properly organised, may I know whether the NCC will continue in its full vigour till the other two schemes are properly organised ?

**SHRI M. R. KRISHNA :** The college students will have to select one of the three schemes. To that extent, it is compulsory. Therefore, it will cover the entire student population of the colleges.

**श्री रवि राय :** अध्यक्ष महोदय, सरकार ने जो फैसला किया है कि नेशनल कैडेट कोर के प्रशिक्षण को एच्छिक बना दिया जाये, मैं सरकार से जानना चाहता हूँ कि क्या उन्होंने इस चीज पर ध्यान दिया है—देश की सुरक्षा के सिलसिले में—कि पाकिस्तान और चाइना की की तरफ से हर समय देश पर हमला होने का डर है और क्या सैनिक प्रशिक्षण, जिसको कि कास्त्रिक्रप्शन कहते हैं, 24-55 वर्ष की उम्र वालों के लिये अनिवार्य विषय बना देने की तरफ भी ध्यान दिया है ? अगर दिया है, तो इस सम्बन्ध में क्या कार्यवाही की गई है और अगर नहीं दिया है तो कास्त्रिक्रप्शन के सम्बन्ध में क्या किया है ?

**SHRI M. R. KRISHNA :** The NCC cadets are not supposed to take to arms,

They are trained to serve our country during peace-time and also at the time of emergency.

**श्री रवि राय :** मैं ने कांस्ट्रिप्शन के संबंध में जो पूछा है, उसके सम्बन्ध में भी कोई विचार कर रहे हैं ?

**THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) :** This matter has been considered and we feel that that it is not necessary to introduce conscription.

**SHRI MANUBHAI PATEL :** The Education Ministry has not given a fair trial to any of the schemes. The National Discipline Scheme was started and it is switched over to the National Fitness Corps. The NCC was a compulsory scheme, and it was liked by the students and it was giving good results. May I know the special reason which weighed with the Defence Ministry to convert it into a voluntary scheme ?

**SHRI M. R. KRISHNA :** The Inter-university Board suggested the NCC being made voluntary. It has been made voluntary only to the extent that a student can opt for either the NCC or National Service or Sports.

**SHRI N. K. SOMANI :** Most advanced countries of the world today have military training and a certain period of service compulsory. In view of the fact that for developing the physical as well as the disciplinary faculties of the young person, para-military training is very important, is this step not a retrograde one on the part of the Government of India ? Why does the Defence Ministry deny itself of the best talent of the young people in this country by making the NCC optional ?

**SHRI M. R. KRISHNA :** We are not denying any students who are keen to take to the NCC of its advantages. They are welcome. But at the same time, we shall have to give them the option in case they want to choose any other schemes ; they should be allowed to choose other schemes also,

**SHRI SAMAR GUHA :** In view of the fact that the NCC training was

introduced in the wake of the Chinese aggression for two specific purposes, firstly to impart a sense of discipline to the students and secondly to provide a second line of defence or some sort of reserve by imparting military training to the students, and in view of the disclosure made by the Defence Ministry in their report that 16 divisions of the Chinese Army have been stationed in Tibet and the Pakistani Army has been doubled since 1965, may I know why Government consider it desirable to make the NCC training optional ? If there is any recommendation from the Education Ministry that some other sports scheme etc. should be there, then during the first year, why should all the students not be given compulsory NCC training ? Then, if necessary they could be given a chance to have training in the other two aspects.

**SHRI M. R. KRISHNA :** All these things have been considered by various committees, and it was found by the Defence Ministry that in order to improve the intake into the IMA we should make it optional so that we would have the chance to pick and choose and really get the cream of the opting students who could be trained for better purposes.

**SHRI SAMAR GUHA :** One-year training in the NCC may be made compulsory ; afterwards, they could have the option.

**SHRI VIKRAM CHAND MAHAJAN :** The hon. Minister has just stated that the object of making it optional is that they want to create a more efficient NCC. Does it tantamount to the admission that they are unable to train a large number of NCC student ?

**SHRI M. R. KRISHNA :** It is not so. Last year we had about seven to eight lakhs students. It is not because we have a dearth of instructors that we would like to curtail it ; it is mainly because we would like to train them properly and efficiently.

**SHRI S. S. KOTHARI :** I have no quarrel with the Ministry in taking it optional. But would Government modernise the force and see that the senior cadres during the last two years at least are given

advanced military training so that during times of emergency they can be really useful for the internal defence of the country ?

**SHRI M. R. KRISHNA :** Actually, selected and trained students are attached to the military units where they get really regular military training.

**SHRI S. S. KOTHARI :** I meant advanced training.

**श्री प्रकाशबीर शास्त्री :** पंचवर्षीय योजना में सरकार इस को ऐच्छिक विषय बनाने जा रही है। दूसरे अर्थों में अपनी असफलता का प्रमाण-पत्रस्वरूप लेने जा रही है। मैं प्रतिरक्षा मन्त्रालय से यह जानना चाहता हूँ कि इन पांच वर्षों में जब तक यह योजना आपकी लागू रही इस एन० सी० सी० के ऊपर प्रतिरक्षा मन्त्रालय को कितना रुपया व्यय करना पड़ा, कितने अधिकारी उसमें दूसरी ओर देने पड़े जिन्होंने कि कालिजों में जा कर कार्य किया और इस का प्रतिफल, परिणाम आप को क्या रहा ? क्या यह सही है कि यह जो निर्णय आप ले रहे हैं यह मद्रास के आन्दोलन से प्रभावित हो कर ले रहे हैं ?

**SHRI M. R. KRISHNA :** This has nothing to do with the Madras agitation. As a matter of fact, even in Madras about 90 per cent of the NCC cadets are very keen to get this training. As regards the amount spent, we have spent about Rs. 16 crores annually in the last 2 years and we would be spending almost the same amount this year.

#### नागालैंड सशस्त्र पुलिस

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\*1412. श्री महाराज सिंह भारती :

श्री बि० ना० शास्त्री :

श्री रा० रा० सिंह देव :

क्या शैक्षिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार नागालैंड में अपनी पुलिस की संख्या में वृद्धि करने के बारे में वहाँ की सरकार के अनुरोध को क्यों स्वीकार नहीं

कर रही है और उक्त सरकार द्वारा मांगी गई सहायता क्यों नहीं दे रही है ; और

(ख) मांगी गई सहायता का व्यौरा क्या है ?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :** (a) and (b). It is not correct to suggest that there has been any lack of response to the request of the Nagaland Government. Arrangements have been made after consultations with the State Government to meet their security needs ; the House will not expect the details to be disclosed.

**श्री महाराज सिंह भारती :** अध्यक्ष महोदय, नागालैंड के आंतरिक इंतजाम की सब से बड़ी समस्या उनके सामने यह है कि विद्रोही लोग जबरदस्ती सब से टैक्स वसूल कर लेते हैं और अपना प्रशिक्षण देने के लिए लड़कों को उठा कर ले जाते हैं और नागालैंड की पुलिस इस के लिए बहुत ही नाकाफी है। उस पुलिस की ट्रेनिंग जो कुछ होती है वह आप हिमाचल प्रदेश में करते हैं तब वहाँ होती है। क्या यह सच है कि नागालैंड की सरकार ने आप से प्रार्थना की है कि उन को इतने अफसर जरूर दे दिये जाय जिन अफसरों के जरिए वहाँ कई नई बटालियनें खड़ी की जा सकें ?

**श्री सुरेन्द्रपाल सिंह :** यह सही है कि नागालैंड की सरकार ने हम से मांग की है कि वहाँ ब्राम्ड पुलिस दी जाय और यहाँ से उनको इमदाद दी जा रही है और ब्राम्ड पुलिस भेजी जा रही है।

**श्री महाराज सिंह भारती :** यह जो विद्रोही हैं उनके पास कई हजार प्रशिक्षित लोग हैं और वह इस तरह से जबरदस्ती लड़कों को उठा न ले जाय और जबरदस्ती टैक्स वसूल न करें, इन सब चीजों को रोकने का काम यह आप की फौज नहीं कर सकती है यह काम तो नागालैंड की पुलिस को ही करना पड़ेगा। इन ज्यादतियों का चूँकि उन्हें सामना करना पड़ता है तो उन को रोकने के लिए उस हिसाब से उन्होंने